

(ख) 81 जोड़ों गाड़ियों में पैंर/ डाई/म, चक्रों तथा सेपाओं की वास्तुता की गरी है जिसमें से 54 जोड़ों गाड़ियों की सेवायें विभागों, देख-रेड में चलाई जाते हैं और 27 जोड़ों गाड़ियों की सेवाएं डेपेंडेंस द्वारा चलाई जाते हैं।

(ग) जी, नहीं।

(घ) जी, नहीं।

#### Quota for reservation of berths from Barabanki in U.P.

1025. DR. SHANTI G. PATEL:

SHRI SURENDRA MOHAN; SHRI BISWA GOSWAMI;

Will the Minister of RAILWAYS be pleased to state;

(a) whether the quota of reservation for berths is available in any mail or express trains from Barabanki in UP.; and

(b) if not, whether Government prop-se consider allotting quota for such reservation from Barabanki in trains 165/166, 51/52, 9J10, 83184?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI C. K. JAFFAR SHARIEF); (a) Yes, Sir.

(b) An analysis of demand for reservations received at Barabanki station during the period November, 1983 to January, 1984 reveals that the daily demand does not work out to even one berth per day at this station by 165/166 Sabarmati Express, 51/52 Sealdah-Jammu Tawi Express, 9/10 Doon Express and 83/84 Ganga-Jamuna Express trains. In view of this, it is not considered feasible to allot an exclusive quota to Barabanki Station particularly keeping in view the fact that allotting quotas to this station by the above trains will be at the cost of the train originating and important stations from where the demand is very heavy. At present the demands for reservation at this station are complied with by sending messages to train originating station well in advance. This system is working satisfactorily.

#### Closure of Tibbia College

1026. SHRI SHAMIM AHMED SIDDIQUE: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state;

(a) whether it is a fact that Tibbia College, Delhi has been closed due to pro longed strike by the teachers and other employees of the said college;

(b) if so, what are the details of the demands of the striking teachers/employees of the college-

(c) whether Government have taken any steps to get the college opened and also to meet the demands of the staff; and

(d) if so, the details thereof and by when the college is likely to be opened?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI MOHSINA KIDWAI); (a) and (b) The staff and students of Tibbia College, Delhi were on strike and following were their main demands:

(1) Dissolution of Tibbia College Board as constituted by the Delhi Ad-oration on 28-10-1983.

(2) T^e-over of the College by the Delhi University.

(c) and (d) Under the provisions of the Tibbia College Act, 1952, the Delhi Ad-stratioa has re-constituted the Tibbia College Board on 24-2-1984 under the Chairmanship of Lt. Governor, Delhi with other 8 members; the Delhi Administration has also constituted; on 24-2-1984 an Advisory Council for the College under this Act, consisting of the Lt. Governor, Delhi as the Chairman and 6 others as members. The strike has since been called off and the college is open.

#### Irrigation schemes in Kerala

1027. SHRI T. BASHEER: Will the Minister of IRRIGATION be pleased to state:

(a) the number of irrigation schemes sanctioned for Kerala during the years 1982 and 1983;